

Annexure-6

Name of the corporate debtor: Shree Ganesh Jewellery House (I)		Date of commencement of liquidation: 14.09.2018			List of stakeholders as on: 14.10.2018									
List of Operational creditors (Other than Workmen, Employees and Government Dues) (Amount in ₹)														
Sl.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Axis Trustee Services Limited	13-10-2018	12,05,644	12,05,644	Debenture Trustee	0	0	0	0.0022	0	0	0	0	Axis Trustee Services Limited was acting as Debenture Trustee to proposed Secured Non-Convertible Debentures of LIC of India and Axis Bank Limited.
2	Deputy Commissioner of Commercial Tax (Audit)-3.5, Bangalore	13-03-2020	5,38,67,111	5,38,65,111		0	0	0	0.0994			2,000	0	1. The Claim has been verified on the basis of the Acceptance of Offer Letter dated 06th September, 2010 between Axis Trustee Services Limited and Shree Ganesh Jewellery House (I) Limited along with invoices and interest calculation sheet 2. The Deputy Commissioner of Commercial Tax (Audit)-3.5 filed an application before the Hon'ble National Company Law Tribunal, Kolkata Bench for condonation of delay of filing of claims and the same was approved by the Hon'ble Bench vide Order dated 13.03.2020. 3. The claim has been verified based on the Assesment Orders dated 13.04.2017, 08.03.2018, 06.03.2018, 08.03.2018, 06.03.2018, 08.03.2018 and 06.02.2018